

JURISDICTION CHART FOR PCIT-01

Range-1(A to Ah)			
1	Range-1	A	Jt.CIT, R-1
		A	ACIT, Cir.1(1)
		A to Ah	ITO, W-1(1)
		Ai to Ao	ITO,W-2(1)
		Ap to Az	ITO,W-3(1)
2	Range-4	B & C	Addl. CIT, R-4
		B &C	ACIT, Cir.-4(2)
		Ba to Bh	ITO, W-4(1)
		Bi to Cg	ITO, W-5(1)
		Ch to Cz	ITO, W-6(1)
3	Range-7	D,E,F	Jt.CIT, R-7
		D,E,F	ACIT, Cir. 7(1)
		D	ITO,W-7(1)
		E	ITO, W-8(1)
		F	ITO, W-9(1)

JURISDICTION CHART FOR PCIT-04

Range-10 (G,H,I)			
1	Range-10	G, H,I & LTU Cases	C-10(1)
		Ga-Go, & G followed by numirical, space, dot and any other special character	W-10(1)
		Gp-Gz	W-10(3)
		Ha-Ho (Execpt Hi) & H followed by numirical, space, dot and any other special character	W-11(1) / N/O 263
		Hp-Hz & Hi	W-11(3)
		I	W-12(1) & N.O(VSVS)
Range-13 (J,K,L)			
2	Range-13	J,K,L	C-13(1)
		Jaa to Jaz & J followed by numirical, space, dot and any other special character	W-13(1)
		Jba-Jzz	W-13(3)
		Kaa-Kaz & K followed by numirical, space, dot and any other special character	W-14(1)
		Kba-Kzz	W-14(3)
Laa-Lzz & L followed by numirical, space, dot and any other special character	W-15(1)		
Range-16 (M,N)			
3	Range-16	M,N	C-16(1)
		Maa-Mal & M followed by numirical, space, dot and any other special character	W-16(1)
		Mam-Mdz	W-16(3)
		Me-Mz	W-17(1)
		Naa-Newd & N followed by numirical, space, dot and any other special character	W-18(1)
Newe-Nz	W-18(3)		

Jurisdiction of CIT-7, New Delhi

Range-19 (O,P,Q and R)			
1	Range-19	O, P, Q and R	Circle 19(1)
		O, P to PZ	Ward 19(1)
		Pa to Pitam	Ward 19(3)
		Pitan to Puz	Ward 20(1)
		Pv to Pz, Q, R to RZ, Ra to Rah	Ward 20(3)
		Rai to Rz	Ward 21(1)
Range-22 (S)			
2	Range-22	S	Circle 22(2)
		S to SZ, Saa to Sam	Ward 22(1)
		San – Saz, Sb - Sd & Sv - Sz	Ward 22(3)
		Se-Sho	Ward 23(1)
		Shp- Sk	Ward 23(3)
		Sl- Suz	Ward 24(1)
Range-25 (T,U,V,W,X,Y,and Z)			
3	Range-25	T, U, V, W, X, Y and Z	Circle 25(1)
		Ta to Th	Ward 25(1)
		Ti to Tz	Ward 25(3)
		Vaa to Vic	Ward 26(1)
		Vid to Vz	Ward 26(3)
		U, W, X, Y and Z	Ward 27(1)

JURISDICTION CHART FOR PCIT-10			
Range-28 {C-28(1), W-28(1), W-29(1), W-29(5), W-30(1) & W-30(5)}			
	Srinivaspuri,		193
	HarkeshNagar,		200
	Molarband,		204
	Madanpur Khardar		207
	SaritaVihar		208
	LadoSarai		169
	VillageHauzRani		162
	PushpVihar		184
	Madangir		183
	DakshinpuriExtn		180
	Ambedkar Nagar		182
	Khanpur		181
	VasantKunj		179
	Deoli		178
	SangamVihar		177
	Aya Nagar		175
	Bhati		176

SangamVihar	C-28(1)	174
SaidulAjaib		173
Mahrauli		170
MalviyaNagar		161
SafdarjungEnclave		163
Hauzkhas		164
Chirag Delhi		189
Chitranjanpark		190
Shapurjat		191
GreaterKailash		192
East of Kailash		194
Nanakpura		168
R.K.puram		167
Munirka		166
Mahipalpur		165
Kishangrarh		144
(a)Allcasesof personsreferred toin corresponding entriesinitems.		172
(a) and (b)above otherthan: (i)Personswhose principalsourceof incomeisfrom salary;		
(ii)Personsfalling underjurisdiction of Principal Commissioner/ Commissioner of IncomeTaxDelhi		
Srinivaspuri,	Ward-28(1)	193
HarkeshNagar,		200
Molarband,		204
LadoSarai		169
VillageHauzRani		162
Madanpur Khardar	Ward-28(5)	207
SaritaVihar		208
Deoli		178
SangamVihar		177
PushpVihar		184
Madangir		183
DakshinpuriExtn		180
Ambedkar Nagar		182
Khanpur		181
VasantKunj		179
Aya Nagar	Ward-29(1)	175
Bhati		176
Sangam Vihar		174
Saidul Ajaib		173
Mehrauli		170

Malviya Nagar		161
Safdarjung Enclave		163
Hauz Khas		164
Chirag Delhi	Ward-30(1)	189
Chitranjanpark		190
Shapurjat		191
GreaterKailash		192
East of Kailash	Ward-30(5)	194
Nanakpura		168
R.K.puram		167
Vasant Vihar		166
Mahipalpur		165
Mahipalpur		144
Kishangrarh		172
ChiragDelhi,Chitranjanpark,Shahpurjat,Greater Kailash,East of Kailash, Nanakpura, R.K. Puram, Munirka, Vasant Vihar, Vasant Kunj, Mahipalpur, Kishangrarh		
(a) All cases of persons referred to in corresponding entries in items (a) and (b) above other than:		
(i) Persons whose principal source of income is from salary;		

Range-46 {C-46(1), W-46(1), W-46(4), W-47(1) & W-48(1)}

Jama Majid	C-46(1)	79
Chadni Chowk		80
Minto Road		81
Kacha Pandit		82
Bajar Sitaram		83
Turkamna Gate		84
Ballimaran		86
Jaitpur		201
Meethapur		202
Badarpur		203
Tughlakabad		185
Tughlakabad Extn.		197
Pul Pehladpur		198
Wardsname: Ajmeri Gate Chowk to Lahori Gate(via G.B.Road),Shardhanand Marg,Behind G.B.Road,etc.(Bothsides),Lahori Gate Police Station,Lahori Gate Chowk,Lahori Gateto Naya Bans Nai Sarak Both sides,Katra-Moti,Katra Rathi,Katra Anoop Singh,Katra Lachi Ram, KatraJamun, Jogiwara, Gali Satte Wali , Katra Subhash, Kucha Ustad Dag,Kucha Rehman, Raghu Ganj, Balimaran Opp. Town Hall ,NewDelhi.		Ward 46(1)

Range-46

<p>Ward Name: Ballimaran from 701 to 3100, Chandni Chowk 700 to 251 (Gali Kandla Kassan), Gandhi Cloth Market, Haveli Haide Quli, Katra Baryan, Gali Shiv Mandir, Fatehpuri (6400 towards Khari Baoli 5999), Gadodia Market, Gali Batashan Naya Bans, Arya Samaj Gali (6000 & above), Lal Kuan Bazar to Hauz Qazi Chowk, Sita Ram (All), Churiwalan (All), Turkman Gate (All), Ajmeri Gate 1 to 1000, Asaf Ali Road 1/1 to 1/29, Hauz Qazi 1 to 500, Kamala Market (All), Minto Road, Farsh Khana (Right Side) to Hauz Qazi Chowk towards Right Side up to Ajmeri Gate Chowk, Gali Haqim Baqqa, Peepal Mahadev, Shakuntala Market, Chaumukha Mandir, Chawri Bazar 3700 to 3900, Bazar Sirkiwalan, Any other case falling in Municipal Wards 79, 80, 81, 82, 83, 84, and 86 and not specifically assigned to any of the Assessment Wards of CIT-XVI Charge. (a) All cases of persons referred to in corresponding entries in items (a) and (b) above other than: (i) Persons whose principal source of income is from salary; (ii) Persons falling under jurisdiction of Principal Commissioner / Commissioner of Income Tax Delhi 12.</p>	Ward 46(4)	
<p>Naya Bazar, Gali Raghunandan, Tilak Bazar (Shop No. 1000 & above), Katra Tambaku, Khari Baoli (Shop No. 2000 & Above), Cloth Market. Mali Wara (Both Sides), Chippiwaa, Dhobi Wara Najwara, Chhata Madan, Explande Road to Dariba Kalan, Khari Baoli Bazar to Tilak Bazar (Right Hand Side), Katra Ishwar Bhawan, Tilak Bazar (Right Hand), Pili Khoti To Nai Basti Including Dhibbi Market, S.P.Mukherjee Marg to Church Mission Road Behind Novelty Cinema. Katra Neel (Gali Ghanteshwar), Kinari Bazar, Bagh Diwar (Fatehpuri), Katra Shahansahi Katra of Chandni Chowk: Katra Ashrafi, Katra Nagin Chand, Katra Hardyal, Katra Nawab, Sat Narain, Katra Dhulia, Kuha Mahajani, Kucha Natwa, Moti Bazar, S.B. sarafa Market, Mori Gate, Hamilton Road, Nicholson Road, Gokhale Maket, Madrasi Colony (Mori Gate) Bhagirath Place, Dariba Kalan (No. 1400 & above) (a) All cases of persons referred to in corresponding entries in items (a) and (b) above other than: (i) Persons whose principal source of income is from salary; (ii) Persons falling under jurisdiction of Principal Commissioner / Commissioner of Income Tax Delhi 12</p>	Ward 47(1)	
<p>Main Road, Darya Ganj, Golcha Side, Jama Masjid, Netaji Subhash Marg Main Road, Kucha Tara Chand, Kucha Dakhi Rai, Matia Mahal Road, David Street, Urdu Bazar, Patadi House, Chitli Qabar. Kucha Dalkhi Rai, Kucha Tara Chand, Tirahabehram Khan, Main Delhi Gate Bazar, Kucha Chelan Pahari Bhojli</p>		

Lal Kila, Nigam Bodh Ghat, Kucha Mir, Gali Jute Wali, Chitla Gate, Angoori Bagh Meena Bazar, Jamuna Bazar, Motor Market, Ashok Gali, Gali Hakim Wali, Matia Mahal No. 13 to 1193, Churiwalan, Jama Masjid No 1 to 1198, Chauri Bazar Facing Jama Masjid No 1 to 900.

Old Lajpat Rai Market, New Lajpat Market, Mori Sarai, Parad Road, Deewan Hall Road, Pleasure Garden, Esplanada Road 413 t 414.

Jama Masjid Red Light to Delhi Gate, Asaf Ali Road, Kucha Chelan Tiraha Behram Khan, Main Delhi Gate Bazar, Pahari Bhojli, Suiwalan Kala Mahal, Phool Mandi.

(a) All cases of persons referred to in corresponding entries in items (a) and (b) above other than:
(i) Persons whose principal source of income is from salary;
(ii) Persons falling under jurisdiction of Principal Commissioner/Commissioner of Income Tax Delhi

Ward 48(1)

Range-49 {C-49(1), W-49(1), W-50(1), C-51(1) & W-51(1)}

3	Range-49	<p>All areas comprised in the jurisdiction of Ward-49(1) Ward-50(1) & Ward-51(1) having income/loss of Rs. 20 Lakhs & above (a) All cases of persons referred to in corresponding entries in items (a) and (b) above other than: (i) Persons whose principal source of income is from salary; (ii) Persons falling under jurisdiction of Principal Commissioner/ Commissioner of Income Tax Delhi 12</p>	Circle 49(1)	97, 98, 109, 110, 111, 117, 118, 95, 96, 149, 150, 151, 152, 74, 91, 92, 93, 186, 187, 188, 196, 199, 205, 206 & 195
		<p>Municipal Ward No.97 Kirti Nagar : Kirti Nagar, Bali Nagar, Bandarwal Khui, Ramesh Nagar, CLD Market, Shardapuri, DLF Industrial Area, Sarawati Garden & Namdhari Colony Municipal Ward No.98:- Mansarovar Garden: Mansarovar Garden, Shardapuri, Jawahar Garden Rajouri Garden (WZ Area) & Marble Market Ring Road Municipal Ward No.109: North & 111-Hari Nagar: Nangli Jalib Village, Fateh Nagar Village, Virendra Nagar North, Usha Park, Gopal Nagar, Anand Vihar (Hari Nagar), Guru Nanakpura, Asha Park, Prem Nagar, Akal Garh, Fateh Nagar, Sorabh Vihar, Hari Nagar Extension, Beri Wala Bagh, Vikrant Enclave, Prayog Vihar, Hari Nagar & Mayapuri Industrial Area Phase-1 Municipal Ward No. 110 Nangal Raya & 118-Janak Puri South: Maya Enclave, Lajwanti Garden, Nangal Raya, Mayapuri, Industrial Area Phase-II, Nangal Raya Shopping Center, Institutional Area, Pankha Road, Nanakpura, Pratap Nagar, Khajan Basti Extension, Janak Park, Tulsiram Bagichi, Nangal Raya Extension, Khajan Basti, Rohtas, Nagar, Janakpuri Block C4, C5, C6 and Janak Cinema, Municipal Ward No.117 Janakpuri West: Janakpuri District Center, Janak Complex DDA Market, Market Pocket A2, A5B, A5C, Poshangipur Asalatpur Khadar, Shiv Nagar, Chander Nagar, Narang Colony, Poshangipur Village, Virendra Nagar, Salatpur Khadar and Prem Nagar. All are as comprised in the jurisdiction of Ward- 50(1) to 50(5) (a) All cases of persons referred to in corresponding entries in items (a) and (b) column no.3 other than: (i) Persons whose principal source of income is from salary; (ii) Persons falling under jurisdiction of Principal Commissioner/ Commissioner of Income Tax Delhi 12</p>	Ward 49(1)	97, 98, 109, 110, 111, 117 & 118
		<p>Municipal Ward No.95 East Patel Nagar : East Patel Nagar, Farid Puri, Patel Nagar East, Prasad Nagar, Rajendra Place, Punjabi Basti, Than Singh Nagar, West Patel Nagar, Babu Faridpuri, Amrit Kaur Puri & Najafgarh Road Industrial Area, Municipal Ward No. 96 New Ranjit Nagar : Patel Nagar South, Old Ranjit Nagar, New Ranjit Nagar, South Patel Nagar, Shadikhampur, Shadi Pur Market, Pandav Nagar, New Patel Nagar, DDA Shopping Center, Guru Arjun Nagar and Ranjit Nagar Commercial Complex, Municipal Ward No.149, Rajinder Nagar : Old Rajinder Nagar, Pusa Road Area, Faiz Road, Ridge Maidens Hotel, Padam Singh Road (Ward 149), New Rajinder Nagar, Shankar Road, Dr.S K Krishan Road, EA Block 7A, WEA Block 16A, WEA Block 13A, WEA Block 3A, /WEA Block 8A and Rajinder Park, Municipal Ward No.150 Pusa: Pusa Institutional Area, New Patel Nagar, Todapur Road, Naraina Industrial Area Phase-II, Kathputti Colony JJ Cluster, Patel Road, Girdhari Lal Crossway Marg, Ranjit Nagar, Dasghera Village, Sama Garden, Todapur Village, Ashok Niketan, Naraina & Loha Mandi Municipal Ward No.151 Inderpuri : Inderpuri, Budh Nagar, Krishan Kunj, Karan Vihar Complex, IARI Colony, Naraina Vihar Bridge, JJ Colony Budh Nagar Municipal Ward No.152 Naraina: Naraina Vihar, Naraina Village, Naraina Industrial Area Phase-I, day Niketan & Area under Cantonment Board (a) All cases of persons referred to in corresponding entries in items (a) and (b) column no.3 other than: (i) Persons whose principal source of income is from salary; (ii) Persons falling under jurisdiction of Principal Commissioner/ Commissioner of Income Tax Delhi 12</p>	Ward 50(1)	95, 96, 149, 150, 151, 195, 196, 199 & 206
		<p>Jurisdiction is coterminus and</p>		
		<p>Inderlok Colony</p>		74
<p>Karol Bagh</p>	Circle 51(1)	91		

Dev Nagar	CIRCLE 31(1)	92
Baljit Nagar		93
West Patel Nagar		94
MunicipalWardNo.74 Inderlok Colony: Anand Nagar, Inderlok, Chowki Mubarkabad, Bhaskar Bhawan, DDA Flats,Sarai Basti, Shahzada Bagh, Shahzada Bagh Extension, Moti Bagh East, Moti Bagh West, Subhadra Colony, GarhiRohilla, Chetan Basti, Anand Parbat, Anand Parbat Industrial Area, Teachers Quarters, Nai Basti, Maruti Suzuki Auto wise Service Station, Daya Basti RPF Lines, Tulsi Nagar, Vardhman Nagar, Moti Bagh Industrial Area and Vivekanand puri. MunicipalWardNo.92 Dev Nagar:DevNagarBlock17B,24B, 22B,14B,18B,9B,D,E,12B,7,7B,H, I, 1,2,4,5,6,6B,8,13B,AryaBlock, Govind Garh ,Kabir Basti, Thakkar Bapa Nagar, Mata Rameshwari Nehru Nagar, Christian Colony, Pyarelal Road Area Anandpuri, Khalsa Nagar, Friends EnclavePart-2 & Harkeh Nagar MunicipalWardNo.93 Baljit Nagar: Prem Nagar (WardNo.93 Area),Nehru Nagar, Punjabi Basti, Baljit (a)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column(2) (b)Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column(2) (a)All cases of persons referred to in corresponding entries in items (a)and(b)column no.3 other than: (i)Persons whose principal source of income is from salary; (ii)Persons falling under jurisdiction of Principal Commissioner/ Commissioner of Income Tax Delhi 12 Nagar & Shadipur. MunicipalWardNo.94 West Patel Nagar:Prem Nagar, Anand Marbal, Main Market Nehru Nagar, Garib Basti, Shiv Basti & Patel Nagar West (are falling under ward 94) Municipal WardNo.91: Bank Street, Gurudwara Road, Guru Nanak Market, Ilahi Baksh Road, Joshi Road, Nai Wala, Pyare Lal Road (Eastern side of Vishnu Mandir Marg) & WEA Block 1,11 and 26 B Camp Cinema Road, Dev Nagar Area, Desh Bandhu Gupta Road (Western side of Vishnu Mandir Marg), Guru Ravi Dass Marg, Hardhyan Singh Road (Western side of Vishnu Mandir Marg), Krishna Nagar, New Rohtak Road (Upto Camp Cinema Road),Padam Singh Road, Pyare Lal Road (Western side of Vishnu Mandir Marg),Ramjas Road, Sarai Rohilla, Tank Road, Vishnu Mandir Marg (Westernside),Maharana Pratap Road, Municipal Market, Regarpura, Rani Jhasi Market, & Netaji Shubhash Market Abdul Aziz Road, Ajmal Khan Road, Arya Samaj Road (eastern side of Vishnu Mandir Marg), Abdul Rehman Road, Beadonpura, Desh Bandhu Gupta road (Eastern Side of Vishnu Mandir Marg), Hardyaan Singh Road (Eastern side of Vishnu Mandir marg), Vishnu Mandir Marg (Eastern side),Bhagwati market, Gaffar market, Tip Top Market & any other area of Municipal Ward No.91 not specified above	Ward 51(1)	74, 91, 92, 186, 187, 188 & 205

JURISDICTION CHART FOR PCIT-12

Range-34,{C-34(1), W-34(1), W-34(5), W-35(1), W-35(5), & W-36(1)}

Sarai Pipal Thala, Shalimar Bagh South, Ashok Vihar, Wazirpur, Swan Park, Nimri Colony, Malka Ganj, Bawana, Begumpur, Karala, Nithari, Kirari Suleman Nagar, Sultan Pur Mazra ,Sultan Puri South, Sultan Puri East Mangol Puri North, Mangol Puri, Mangol Puri East, Mangol Puri West, Timarpur, Kamala Nagar, Shastri Nagar, Kishanganj, Majnu Ka Tila, Kashmere Gate, Mukherjee Nagar, Pratap Vihar, Budh Vihar, Vijay Vihar, Pooth Kalan, Rithala, Naharpur, Rohini East, Narela, Bankner, Alipur, Bhakhtawarpur, Balswa Jahangirpuri, G.T.B. Nagar, DhirPur, Adarsh Nagar, Jahangirpuri, SangamPark, Model Town, Rana Pratap Bagh, Mukund Pur, Burari , Jahroda, Sahibabad Daulat Pur,Libaspur,Samaypur Badli, Bhalswa, Jahangirpuri II, Rohini Central, Rohini, Rohini North, Rohini South, Pitampura North, a)All cases of persons referred to in corresponding entries in item (a)and(b) columnno.3 other than: (i)Persons whose principal source of income is from salary; (ii)Persons falling under jurisdiction of Addl./Joint Commissioner of Income tax ,Range-61,New Delhi	Circle 34(1)	15, 56, 68, 67, 66, 65, 9, 28, 27, 29, 34, 35, 39, 40, 37, 38, 47, 46, 48, 10, 39, 73, 75, 78, 77, 11, 33, 23, 24, 25, 22, 52, 51, 1, 2, 3, 4, 5, 12, 13, 14, 16, 71, 72, 70, 6, 7, 8, 26, 18, 17, 19, 20, 50, 21, 49, 45 & 54
---	--------------	--

1	Range-34	SaraipalThala,Wazirpur, ShalimarBaghSouth,Ashok Vihar,NimriColony,Sawan Park,Mangol Puri North, MangolPuri	Ward 34(1)	15, 67, 56, 68, 65, 66, 38 & 47
		MalkaGanj,MangolPuri East,MangolPuriWest, Bawana,Begumpur,Karala, Nithari,KirariSuleman Nagar, SultanPuriEast,SultanPuri Mazra,SultanPuriSouth	Ward 34(5)	9, 46, 48, 28, 27, 29, 34, 35, 37, 39, & 40
		Timarpur,KamlaNagar, ShastriNagar,KishanGanj, MajnuKaTila,Mukherjee Nagar,Narela, a)All cases of persons referred to in corresponding entries in item (a)and(b) columnno.3 other than: (i)Persons whose principal source of income is from salary; (ii)Persons falling under jurisdiction of Addl./Joint Commissioner of Income tax ,Range-61,New Delhi	Ward 35(1)	10, 69, 73, 75, 78, 11 & 1
		KashmereGate,Bankner, Alipur,Bakhtawarpur,Balswa Jahangirpuri,BudhVihar, PratapVihar,VijayVihar, PoothKalanRithala, Naharpur,RohiniEast	Ward 35(5)	77, 2, 3, 4, 5, 23, 33, 24, 25, 22, 52 & 51
		G.T.B.Nagar,Jahangir Puri,SangamPark, Model Town, ,RohiniCentral,Rohini, RohiniNorth,Sahibabad DaulatPur,Libaspur,Dhirpur, Adarsh Nagar,RanaPratapBagh, RohiniSouth, Pritampura North, Mukundpur,Burari,Jahroda, SamayPurBadli,Bhalswa, JahangirPuriII a)All cases of persons referred to in corresponding entries in item (a)and(b) columnno.3 other than: (i)Persons whose principal source of income is from salary; (ii)Persons falling under jurisdiction of Addl./Joint Commissioner of Income tax ,Range-61,New Delhi	Ward 36(1)	12, 16, 71, 72, 50, 21, 49, 26, 18, 13, 14, 70, 45, 54, 67 ,8, 17, 19, & 20
Range-52 {C-52(1), W-52(1), W-53(1), & W-54(1)}				
		All areas comprised in the jurisdiction of Ward-52(1), Ward-53(1)&Ward-54(1) havingincome/lossofRs. 20 lakhs&above. (a)Allcasesof personsreferred oin corresponding entriesinitem (a)and(b) columnno.3 otherthan: (i)Persons whoseprincipal sourceof incomeisfrom salary; ii)Persons fallingunder jurisdictionof Addl./Joint Commissionerof Incometax, Range-61,New Delhi	Circle 52(1)	153
				154
		NDMCAreaN2:LadyHarding Medical College, Ajmeri Gate, Minto Road, Gole Market, Shahid BhagatSingh Market, Panchkuian Road, NDMC AreaN3: Talkatora Stadium ,Raisina Hills, Castling Square ,Wilson Square NDMC AreaN4: Sansad Marg ,Kapurthala Plots, Janpath, Regal ,Parliament street ,Bangla Sahib ,Jantar Mantar & Pallika Bazar, NDMC AreaN5: Central Secretariat, Meena Bagh, Pandara Road, Golf Links, Bharti Nagar, Rabindra Nagar, Bengali Market Area, Khan Market, India Gate, Parliament Street & Sujan Singh Park Municipal Ward No. 153 Darya Ganj, Shankar Market, Parda Bagh, Indraprastha Estate, Balmiki Basti, Press Area, Beholpur Bangur, Gautampuri, IP Estate, Firoz Shah,		N1,N2,N 3,N4 & N5
				N2,N3,N4
				N1,N2,N 3,N4 & N5
				N5

2	Range-52	Kotla Stadium, Nagli Razpur, Vikram Nagar, Sarai Kale Khan, Nangli, Chiriya Ghar Municipal Wardno. 154 Nizamuddin, Sundar Nagar, Kaka Nagar, Supar Bazar, PVR Plaza, Nagla Machi, Kali Basti, Sant Nagar(Nizamuddin), Devi Nagar, Anna Nagar, Sanjay Amar Colony, Pragati Maidan, Jaipur Estate, , Nizamuddin East, Arabki Sarai, Nizamuddin West, Sarai Kale Khan, Mirza Galib, Bara Khamba & NDMC AreaN: Connaught Place Blocks C,D,E,K,L,M and N NDMC Area N1:Connaught Place except Blocks ,D,E,K,L,M,N, Bapa Nagar, Supreme Court, National Stadium ,Tilak Marg Palika Kendra	Ward 52(1)	153
				154
		NDMC Area N6: Jor Bagh, Aliganj, Safdarjung Road, Safdarjung Aerodrome, Khanna Market & Lodhi Colony Market; NDMC Area N7: Dilli Haat, Kidwai Nagar East, Kidwai Nagar West, Laxmi Bai Nagar Market; NDMC Area N8: Sarojini Nagar, Nauroji Nagar, Netaji Nagar Market; NDMC Area N9: Basrurkar Market, Begum Zaidi Market, Santushti Complex, Chanakyapuri, Delhi Race Club, New Moti Bagh, Yashwant Place, Delhi Gymkhana Club, Kautilya Marg, Delhi Race Course, Sardar Patel Marg, Satya Marg, Malcha Marg, Vinay Marg, Rajdoot Marg, Diplomatic Enclave, Nyaya Marg, Bapu Dham, Panchsheel Marg & RK Puram Sector 13; Municipal Ward No.158: Kotla Mubarakpur, INA, Wazir Nagar, Prem Nagar (Sewa Nagar), South Extension Part-1, Mahavir Nagar, Arjun Nagar, Subhash Market & Dharam Bhawan Market; Municipal Ward No.159: Andrews Ganj (West Side of Ring Road), Andrews Ganj Extension, Sanwal Nagar, Ayur Vigyan Nagar, Sadiq Nagar, Anand Lok, Hudco Place, NDSE Part-II (Except Block K), NDSE Plaza II, DDA Market, Andrews Ganj Market & Jain Mandir Market, Kasturba Nagar (Sewa Nagar), Janpura Extension (Except A & B Block), Mehar Chand Market, Lodhi Complex, Lodhi Road; Municipal Ward No.159 (Part - East Side of Ring Road): Defence Colony, Lajpat Nagar 1 (Blocks A, B, C, D), Sadiq Nagar, Defence Colony Market & Krishna Market (Lajpat Nagar-1); Municipal Ward No.160: Amar Colony, Mool Chand, Lajpat Nagar 3 & 4, Amar Colony Market, Garhi Extension, Vikram Vihar, National Park, Garhi Jharia Maria, China Bazar, Dayanand Colony, Nirmal Puri Colony (Double Storey) & Double Storey Readymade Market.	Ward 53(1)	N6
		N7 & N8		
				N9
				158
				159
		Municipal Ward No. 155 Lajpat Nagar, Amar Colony, Kasturba Nagar, Jal Vihar, Nehru Nagar (Bhogal), Lajpat Nagar 2, Vinoba Puri, Lajpat Nagar 1 (Block E, F, G, H, I), Kasturba Niketan, Central Market Lajpat Nagar, Pushpa Market, Veer Savarkar Marg, Double Story Bhogal, Jangpura Extension (Block A & B), Vidyut Vihar Municipal Ward No. 156	Ward-54(1)	155, 156, 157, 158, 159, 160

Range-61 {C-61(1), Ward 61(1), Ward 62(1) & Ward 63(1)}

3	Range-61	a) National Capital Territory of Delhi – Professionals (Legal, Medical, Engineering or Architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession not elsewhere classified); (b) National Capital Territory of Delhi – Contractors (source of income is from business of contractorship, including supply of labour for carrying out any work); (e) National Capital Territory of Delhi – Municipal Wards of Municipal Corporation of Delhi (as on 15.11.2014): Deputy Ganj, Idgah Road, Ram Nagar, Qasab Pura, Pahar Ganj, Modal Basti; Except those cases having income/loss less than ₹20 lakhs.	C-61(1)	76, 85, 87, 88, 89 & 90
		National Capital Territory of Delhi–Professionals (Legal, Medical, Engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession not elsewhere classified), having income/loss less than Rs.20 lakhs (i.e.allerstwhile Wards of Range-61)	Ward 61(1)	
		(a)National Capita lTerritory of Delhi-Contractors (source of income is from business of Contractorship, including supply of labour for carrying out any work) having income/loss less than Rs.20 lakhs (i.e.all erstwhile Wards of Range-62, Delhi)	Ward 62(1)	
		National Capital Territory of Delhi – Municipal Wards of Municipal Corporation of Delhi (as on 15.11.2014): Wards Name: Deputy Ganj, Idgah Road, Ram Nagar, Qasab Pura, Pahar Ganj, Modal Basti (i.e. all erstwhile Wards of Range-63, Delhi – more specifically, assesseees having income/loss less than Rs. 20 lakhs under the territorial jurisdiction of the following territories of above Municipal Wards: [Pul Bangash, Gali Kumhar Wali, Rahat Ganj, B.G. Road, Bagichi Peer Ji, Tokriwalan, Mata Wali Gali, Azad Market, Library Road Jatwara, New Qutab Road, Parkash Gali, Mahavir Bazar, Sheesh Mahal, Mohalla Kishan Ganj, Teliwara, Faiz Ganj, Aziz Ganj, Pul Mithai, New Delhi {i.e. erstwhile Ward 63(1)}];		76
				85
		87		
		88		
		89		

[Chimni Mill, Gali Umrao, Chowna Basti, Nai Bara Hindu Masjid, Ghante Wali, Filmistan, Sadar Bazar, Pahari Dhiraj, Gali Barna, Bara Hindu Rao, Rui Mandi, Rui Wali Gali, Phoota Road, Roshan Ara Road, New Delhi {i.e. erstwhile Ward 63(2)}]; [Pan Mandi, Sadar Bazar Main, Sarai Khalil Flats, Singhara Chowk, Sadar Thana Road, Keth Godown, Bartan Market, Narain Market, Sardhanand Road, G.B. Road, Nai Sarak Road, Novelty Cinema, Qutab Road, Ahata Kidara, Sadar Nala Road, Basti Harphool Singh, Anaj Mandi, Chamelian Road, Idgah Road, New Delhi {i.e. erstwhile Ward 63(3)}]; [Nabikarim, Neem Wala Chowk, Chinyot Basti, Laxman Puri, Amar Puri, Krishna Basti, Gali Tel Mill, Arakashan Road, Multani Dhanda Gali No. 6 to 13, Qadam Shariff, D.B. Gupta Road, LIG/MIG Flats, Motia Khan, Ram Kumar Marg, Rani Jhansi Road, New Delhi {i.e. erstwhile Ward 63(4)}]; [Jhandewalan Extn., Jhandewalan, Panchkuian Road, Link Road, Dori Walan, East Park Road, Gaushal Road, Katra Chajju Pandit, Tyre Market, Ghode Wali Sarai, Manak Pura, Railway Quarters, Sidhi Pura, Faiz Road, New Delhi {i.e. erstwhile Ward 63(5)}].

Ward 63(1)

90

JURISDICTION CHART FOR PCIT-15

Range-43 {C-43(1), W-43(1), W-43(6), W-44(1) & W-45(1)}

1	Range-43	Najafgarh, Dichaon Kalan, Kakraula, Roshan Pura, Khaira, Chhawala, Nangli Sakrawali, Milap Nagar, Sitapuri, Matiala & Dwarka, Pitampura (South), Shalimar Bagh (North), Saraswati Vihar, Tri Nagar, Kohat Enclave Shakurpur, Vikaspuri, Vikas Nagar, Bindapur, Dabri, Manglapuri, Sagarpur, Sagarpur West, Brijwasan, Raj Nagar, Kapashera, Palam, Sadh Nagar, Mahavir Enclave, Madhu Vihar, Punjabi Bagh, Madipur, Guru Harkishan Nagar, Peera Garhi, Paschim Vihar (South), Paschim Vihar (North), Rani Bagh, Ram Pura, Moti Nagar, Karampura, Raja Garden, Raghubir Nagar, Rajouri Garden, Tagore Garden, Khayala, Maj Bhupinder Singh Nagar, Vishnu Garden, Subhash Nagar, Mahavir Nagar, Tilak Nagar, Vikas Puri (East), Mundka, Nangloi Jat (West), Nilothi, Prem Nagar, Nangloi (East), Quamruddin Nagar, Kunwar Singh Nagar, Hastal, Mohan Garden, Nawada	C-43(1)	139
				138
				135
				137
				140
				133
				119
				120
				136
				136
		Najafgarh, Dichaon Kalan, Kakraula, Roshan Pura, Khaira, Chhawala, Nangli Sakrawati, Milap Nagar, Sitapuri, Matiala & Dwarka 3 to 6, Tri Nagar,	Ward 43(1)	139
				138
		Dwarka & Matiala Other than Matiala Village & Sec-3 to 6, Kohat Enclave, Shakur Pur, Pitampura (south), Shalimar Bagh North, Saraswati Vihar,	Ward 43(6)	140
Vikaspuri, Vikas Nagar, Uttam Nagar, Binda Pur, Dabri, Manglapuri, Sagarpur, Sagarpur (West), Bijwasan, Raj Nagar, Kapashera, Palam, Sad Nagar, Mahavir Enclave, Madhu Vihar, Moti Nagar, Karampura	Ward 44(1)	123,124,127,128,129,130,131,132,141,142,143,145,146,147,148,		
Punjabi Bagh, Madipur, Guru Harkishan Nagar, Peera Garhi, Paschim Vihar (South), Paschim Vihar (North), Ward 88 — (a) All cases of persons referred to in corresponding entries in Column 3 whose income/loss is up to Rs. 20 lakhs, other than persons falling under the jurisdiction of Principal Commissioner of Income Tax, Delhi-12.	Ward 44(6)			
Raja Garden, Raghubir Nagar, Rajouri Garden, Tagore Garden, Khayala, Maj. Bhupinder Singh Nagar, Vishnu Garden, Subhash Nagar, Mahavir Nagar, Tilak Nagar, Om Puri (East), Mundka, Nangloi Jat (West), Nilothi, Prem Nagar, Nangloi (East), Quammruddin Nagar, Kunwar Singh Nagar, Hastal, Mohan Garden, Nawada	Ward 45(1)	101		
		102		
		105		
		106		
		108		
		115		
		112		
107				

Range-67 {C-67(1), W-67(1), W-68(1), W-68(5) & W-69(1)}

2	Range-67	<p>The National Capital Territory of Delhi – All employees/pensioners drawing income under the head "Salary"; all employees/pensioners of all ministries/departments whose income/loss is more than Rs. 20 lakhs (Alphabet "A" to "Z"); the President, all Council of Ministers, PMO, Central Secretariat, CAG, etc.; all employees/pensioners working in UN offices such as UNICEF, WHO, ILO, UNESCO, etc.; all employees/pensioners of Commissions, Boards, Authorities, and Special Commissions (appointed for specific purposes) having taxable income/loss up to Rs. 20 lakhs, e.g., UPSC, CBDT, UGC, Universities, Commissions, NITI Aayog, etc.; all employees/pensioners of State Government posted and residing in Delhi (Alphabet "A" to "Z"), including Hospitals, Police, Jal Board, NDMC, DDA, AIIMS, etc.; persons being employees of or receiving pension from Central and State Public Sector Units (Alphabet "A" to "Z"); all employees/pensioners of Central and State PSU Banks, including Foreign Banks (names beginning with letters "A" to "Z"); all employees/pensioners working in schools and colleges (names beginning with letters "A" to "Z"); all employees/pensioners of Government/PSU Airlines, including Foreign Airlines; all employees/pensioners of Delhi Government; all Members (MLAs) of the Legislative Assembly of Delhi Government drawing salary/pension income; all employees/pensioners of any other ministry or department not mentioned in any of the wards, having taxable income/loss above Rs. 20 lakhs, except cases of exclusive jurisdiction.</p>	Circle 67(1)	
		<p>The National Capital Territory of Delhi. All the employees drawing income under the head salary (A) All employees/pensioners of Banks, including Foreign Banks whose name begins with letter "A" to "Z" including SBI and its subsidiaries having income/loss returned up to Rs. 20 lakhs (B) All employees/pensioners of following Ministries/Departments: Central Electricity Authority, CWC, Defence, Health & Family Welfare, Heavy Industries, Information Technology (NIC), Non-Conventional Energy Sources, Personnel, Public Grievance and Pensions, Planning and Programme Implementations and Statistics, Space, Tribal Affairs. (C) All employees/pensioners of following Ministries/Departments: Agricultural & Rural Development (including Small Scale & Industry – DMS, NPC, NCE), Chemical & Fertilizer, Energy and Power, Information and Broadcasting (including Doordarshan, Prasar Bharati & All India Radio), Labour, Mines & Minerals, Ministry of Communication, Ministry of Coal, Petroleum & Natural Gas, Science & Technology (including Survey of India, Department of Meteorology), Social Justice & Empowerment, Steel, Tourism, Youth Affairs & Sports, Atomic Energy Commission, Election Commission, Electronics, Environment & Forest, Human Resource Development, Law & Justice (including Supreme Court and High Court), Ministry of Culture (including Archaeological Survey of India (ASI)), National Human Rights Commission, Ministry of Textiles, Special Commission (appointed for specific purpose). (D) Central Vigilance Commission, Civil Aviation, C&AG, AG Office, Ministry of External Affairs, Food and Civil Supplies, Consumer Affairs & Public Distribution (including Super Bazaar, Bureau of Indian Standards, Kendriya Bhandar), Lok Sabha and Rajya Sabha Secretariat, Ministry of Commerce, Earth Sciences, Ocean Development, Parliamentary Affairs, Planning Commission, Surface Transport, UPSC, Urban Employment & Poverty Alleviation, Urban Development (including CPWD). (E) All employees/pensioners of following Ministries/Departments: Central Board of Direct Taxes, Income Tax Department, Ministry of Finance, Customs and Central Excise and any other Ministry or Department not mentioned in any of the above wards, having taxable income/loss up to Rs. 20 lakhs.</p>	Ward 67(1)	
		<p>Alphabet A to M All employees/ Pensioners and senior citizens of S.B. I and its subsidiaries. Alphabet N to R All employees /pensioners of</p>		
		<p>The National Capital Territory of Delhi – All the employees drawing income under the head salary; All employees/pensioners of Public Sector Undertakings whose name begins with letters "A" to "S" having income/loss up to Rs. 20 lakhs (B); All employees/pensioners of the following Ministry/Department: (1) All hospitals of National Capital Territory of Delhi (excluding AIIMS), starting with alphabets "N" to "Z" (C); AIIMS and pensioners of Indian Navy & Indian Army starting with alphabets "S" to "Z" having income/loss up to Rs. 20 lakhs.</p>	Ward 68(1)	

	The National Capital Territory of Delhi All the employees drawing income under the head salary (A) All employees/pensioners of Public Sector Undertakings whose name begins with letters "T" to "Z" having income/loss up to Rs. 20 lakhs. (B) All employees/pensioners of the following Ministry/Departments: Delhi Police, DDA, NDMC having income/loss up to Rs. 20 lakhs. (C) All employees/pensioners of the following Ministry/Departments: (1) Government of National Capital Territory of Delhi, Delhi Jal Board, MCD & Government of other states starting with alphabet "A" to "M"; (2) AIIMS and pensioners of Indian Army and Indian Navy starting with alphabet "A" to "R" having income/loss up to Rs. 20 lakhs; (3) Ministry of Home Affairs including IB and CBI having income/loss up to Rs. 20 lakhs.	W-68(5)	
	The National Capital Territory of Delhi All the employees drawing income under the head salary (A) All employees/pensioners of school and college whose name begins with letters A-Z having income/loss up to 20 lakhs. (B) All employees/pensioners of following Ministry/Department: Ministry of Railways (Railway Board and other Railway offices) having income/loss up to 20 lakhs. (C) All employees/pensioners of following Ministry/Department: Indian Air Force, University Grants Commission (UGC), Ministry of Human Resource & Development, Ministry of Education, Ministry of Skill Development and Entrepreneurship, Ministry of Animal Husbandry, Dairying and Fisheries, Foreign Airline, Rajputana Rifles, CRPF, BSF, ITBP, RAF, other Paramilitary Forces whose (employees') name begins with alphabet A-Z having income/loss up to 20 lakhs.	Ward 69(1)	

Range-70 {C-70(1), W-70(1), W-71(1), W-71(13) & W-72(1)}

3	Range-70	The National Capital Territory of Delhi all the employees drawing income under the head salary (A) all employees/pensioners of all private employers whose name begins with letters "A" to "Z" including employees/pensioners of DU, JNU, IGNOU, and Jamia Millia (B) employees/pensioners of Embassies, Foreign Missions, and all Indian private airlines registered in India, private banks having income/loss above Rs. 20 lakhs.	Circle 70(1)	
		All employees/pensioners of all private employers whose name begins with letters (A) Aa to Am, (B) An to Az and F, (C) M, (D) V, W, X, Y, and Z having income/loss up to ₹20 lakhs.	Ward 70(1)	
		All employees/pensioners of all private employers whose name begins with letters (A) L, (B) D and E including employees and pensioners of DU, (C) R, (D) Sn to Sz and UT, having income/loss up to ₹20 lakhs.	Ward 71(1)	
		All employees/pensioners of all private employers whose name begins with letters (A) P, (B) I, J, B & G, (C) N, Q, and O, (D) Sh to Sm and UT, having income/loss up to ₹20 lakhs.	Ward 71(3)	
		The National Capital Territory of Delhi all the employees drawing income under the head salary(A) All employees/pensioners of all private employers whose name begins with letters Sa to Sg (B) C, H, K (C) All employees/pensioners of Embassies, Foreign Missions, all Private Airlines registered in India, and Private Banks (C) V, W, X, Y, and Z (D) Sn to Sz and U	Ward 72(1)	

JURISDICTION CHART FOR PCIT-20

S.No	Designation of	Territorial Area: In the national capital territory of Delhi
		RANGE-58, DELHI

1	Dy./Asstt.	Municipal Ward Name	Ward No.
	Circle 58(1),	Kishan Kunj	221
		Laxmi Nagar	222
		Krishna Nagar	229
		Geeta Colony	230
		Anand Vihar	225
		Vishwas Nagar	226
		Azad Nagar	235
		Raghubarpura	236
		Shahadara	237
		Jhilmil	238
		Vivek Vihar	239
2	Income Tax	Municipal Ward Name	Ward No.
	Ward-58(1),	Kishan Kunj	221
		Laxmi Nagar	222
3	Income Tax	Municipal Ward Name	Ward No.
	Ward-58(3),	Krishna Nagar	229
		i. Mahila Colony, Shahadara	
		ii. Jheel Khurenja	
		iii. Ghas Mandi	
		iv. Krishna Nagar Blocks- A,B,C,D	
		Geeta Colony	230
		Anand Vihar	225
		Vivek Vihar	239
4	Income Tax Officer	Municipal Ward Name	Ward No.
	Ward-58(7), Delhi	Vishwas Nagar	226
		Jhilmil	238
		Shahadra	237
		Azad Nagar	235
		Raghubarpura	236
		Krishna Nagar	229
		i. Arjun Nagar West	
		ii. East Krishna Nagar Block A,C,E	
		iii. Krishna Nagar Block F,H,J	
		iv. New Krishna Nagar &	
		all residual area of Municipal Ward 229	
RANGE-59, DELHI			
5	Dy./Asstt.	Municipal Ward Name	Ward No.
	Circle 59(1), Delhi	Mandawali	218
		Shakarpur	223
		I.P. Extn	227
		Preet Vihar	228
		Ghondli	231
		Anarkali	232

		Dilshad Colony	240
		Dilshad Garden	241
		New Seemapuri	242
		Nand Nagari	243
		Sunder Nagari	244
		Durgapuri	245
		Ashok Vihar	246
		Ram Nagar	247
		Welcome Colony	248
		Kardampur	258
		Janata Colony	259
		Babarpur	260
		Saboli	263
		Harsh Vihar	264
6	Income Tax Officer	Municipal Ward Name	Ward No.
	Ward-59(1), Delhi	Mandawali	218
		Shakarpur	223
7	Income Tax Officer	Municipal Ward Name	Ward No.
	Ward-59(2), Delhi	I.P. Extn	227
8	Income Tax Officer	Municipal Ward Name	Ward No.
	Ward-59(3), Delhi	Preet Vihar	228
		Ghondli	231
		Anarkali	232
9	Income Tax Officer	Municipal Ward Name	Ward No.
	Ward-59(6), Delhi	Dilshad Colony	240
		Dilshad Garden	241
		New Seemapuri	242
		Saboli	263
		Harsh Vihar	264
		Nand Nagari	243
		Sunder Nagari	244
		Durgapuri	245
		Janata Colony	259
10	Income Tax Officer	Municipal Ward Name	Ward No.
	Ward-59(8), Delhi	Ram Nagar	247
		Welcome Colony	248
		Ashok Vihar	246
		Kardampur	258
		Babarpur	260
RANGE-60, DELHI			
11	Dy./Asstt.	Municipal Ward Name	Ward No.
	Circle 60(1), Delhi	Mayur Vihar Phase-I	209
		Dallopura	210
		Trilokpuri	211
		New Ashok Nagar	212

		Kalyanpuri	213
		Khichripur	214
		Kondli	215
		Gharoli	216
		Vinod Nagar	217
		Mayur Vihar Phase-II	219
		Patparganj	220
		Pandav Nagar	224
		Dharampura	233
		Gandhi Nagar	234
		Chauhan Bangar	249
		Zaffrabad	250
		New Usmanpur	251
		Maujpur	252
		Bhajanpura	253
		Brahampuri	254
		Ghonda	255
		Yamuna Vihar	256
		Subhash Mohalla	257
		Jiwanpur	261
		Gokalpur	262
		Shiv Vihar	265
		Karawal Nagar East	266
		Nehru Nagar	267
		Mustafabad	268
		Khajoori Khas	269
		Tukhmirpur	270
		Karawal Nagar West	271
		Soniya Vihar	272
12	Income Tax Officer	Municipal Ward Name	Ward No.
	Ward-60(1), Delhi	Mayur Vihar Phase-I	209
		Dallupura	210
		Trilokpuri	211
		New Ashok Nagar	212
		Kalyanpuri	213
		Vinod Nagar	217
		Mayur Vihar Phase-II	219
13	Income Tax Officer	Municipal Ward Name	Ward No.
	Ward-60(4), Delhi	Khichripur	214
		Kondli	215
		Gharoli	216
14	Income Tax Officer	Municipal Ward Name	Ward No.
	Ward-60(5), Delhi	Patparganj	220
		Pandav Nagar	224
15	Income Tax Officer	Municipal Ward Name	Ward No.

	Ward-60(6), Delhi	Dharampura	233
		Chauhan Bangar	249
		Zaffrabad	250
		New Usmanpur	251
		Gandhi Nagar	234
16	Income Tax Officer	Municipal Ward Name	Ward No.
	Ward-60(7), Delhi	Maujpur	252
		Bhajanpura	253
		Brahampuri	254
		Ghonda	255
		Shiv Vihar	265
		Karawal Nagar East	266
		Nehru Nagar	267
		Mustafabad	268
		Khajoori Khas	269
		Tukhmirpur	270
		Karawal Nagar West	271
		Soniya Vihar	272
		Dayal Pur	268
		Yamuna Vihar	256
		Subhash Mohalla	257
		Jiwanpur	261
		Gokalpur	262

CIT (TDS)-

S.No.	Designation
1	CIT (TDS)-1
2	Addl. CIT, Range – 73
3	DCIT, Circle – 73(1)
4	ITO Ward - 73(1)
5	ITO Ward - 73(2)
6	ITO Ward - 73(3)
7	ITO Ward - 73(4)
8	Addl. CIT, Range – 74
9	DCIT, Circle – 74(1)
10	ITO Ward - 74(1)
11	ITO Ward - 74(2)
12	ITO Ward - 74(3)
13	ITO Ward - 74(4)
14	Addl. CIT Range – 75
15	ACIT, Circle – 75(1)
16	ITO Ward - 75(1)
17	ITO Ward - 75(2)
18	ITO Ward - 75(3)
19	ITO Ward - 75(4)

O/o The Commissioner of Income Tax (TDS)

S.No.	Designation
1	CIT(TDS)-2
2	Addl. CIT, R-76
3	DCIT Cir.76(1)
4	ITO W-76(1)(Jud-ITAT, SC &HC)
5	ITO W-76(2) & TRO
6	ITO W-76(3)/ Bldg. Maint.
7	ITO W-76(4) & Systems
8	Addl.CIT R-77
9	ACIT Circle-77(1)
10	ITO W-77(1)
11	ITO W-77(2) [(Jud- CIT(A)]
12	ITO W-77(3) & Audit
13	ITO W-77(4)
14	Addl.CIT, R-78
15	DCIT Circle-78(1)
16	ITO W-78(1)
17	ITO W-78(2)

18	ITO W-78(3) Greivance except CPGRAM
19	ITO W-78(4) CPGRAM

1

<i>Jurisdiction</i>
A To M
A, B, C
A, B, C
Aa to Ap
Aq to Az
B
C
D, E, F, G, H, I
D, E, F, G, H, I
D
E, F, Ha to He
G
Hf to Hz & I
J, K, L, M
J, K, L, M
J, K, Ka
Kb to Kz & L
M & Ma
Mb to Mz

-2, Delhi (As on 03.07.2025)

Jurisdiction
N to Z
N to Q & T
N to Q & T
N
O',P', orPa' toPh
Pi To Pz
Q" or T"
S
S
S' or 'Saa' to 'Sat'
Sau' To Sid
Sie' to Sum'
Sun' to Sz
R U V W X Y Z
R U V W X Y Z
R', 'Raa' to 'Ram'
Ran' to 'Rz'

"V"

U', W', X', Y', & Z

NAME OF CHARGE-: CIT-TP(1), NEW DELHI.	
CIT-TP(1)	"A" TO "F"
RANGE-1(1)	"A" & "B"
TPO-1(1)(1)	"A"
TPO-1(1)(2)	"B"
RANGE-1(2)	"C", "D", "E" & "F"
TPO-1(2)(1)	"C"
TPO-1(2)(2)	"D"
RANGE-1(3)	"E" & "F" Haryana, Punjab, HP, J&K and UT of Chandigarh.
TPO-1(3)(1)	"E" & "F"
TPO-1(3)(2)	Haryana, Punjab, HP, J&K and UT of Chandigarh.

NAME OF CHARGE-: CIT-TP(2), NEW DELHI.	
CIT-TP(2)	"G" TO "N"
RANGE-2(1)	"G" "H" & "I"
TPO-2(1)(1)	"G" & "H"
TPO-2(1)(2)	"I"
RANGE-2(2)	"J" "K" "L" & "M"
TPO-2(2)(1)	"J" & "K"
TPO-2(2)(2)	"L" & "M"
RANGE-2(3)	"N" Rajasthan
TPO-2(3)(1)	"N"
TPO-2(3)(2)	Rajasthan

NAME OF CHARGE-: CIT-TP(3), NEW DELHI.	
CIT-TP(3)	"O" TO "Z"
RANGE-3(1)	"O" & "S"
TPO-3(1)(1)	"O"
TPO-3(1)(2)	"S"
RANGE-3(2)	"Q" "T" "R" "UP" & "Uttrakhand"
TPO-3(2)(1)	"Q" & "T"
TPO-3(2)(2)	R "UP" & "Uttrakhand"
RANGE-3(3)	"P" "U" "V" "W" "X" "Y" & "Z"
TPO-3(3)(1)	"P" "U" & "V"
TPO-3(3)(2)	"W" "X" "Y" & "Z"

Monetary Jurisdiction
Less than equal to 25 Crore
Less than equal to 25 Crore
Less than equal to 25 Crore

Monetary Jurisdiction
Less than equal to 25 Crore
Less than equal to 25 Crore
Less than equal to 25 Crore

Monetary Jurisdiction
Less than equal to 25 Crore
Less than equal to 25 Crore
Less than equal to 25 Crore

Jurisdiction of CIT(IT)- 1, 2 & 3 Delhi	
<u>Charge</u>	<u>Alphabet</u>
Circle-1(1)(1) & Ward-1(1)(1)	A
Circle-1(1)(2) & Ward-1(1)(2)	B
Circle-1(2)(1) & Ward-1(2)(1)	C
Circle-1(2)(2) & Ward-1(2)(2)	D & E
Circle-1(3)(1) & Ward-1(3)(1)	F & G
Circle-2(1)(1) & Ward-2(1)(1)	H & I
Circle-2(1)(2) & Ward-2(1)(2)	J & K
Circle-2(2)(1) & Ward-2(2)(1)	L & M
Circle-2(2)(2) & Ward-2(2)(2)	N, O & P
Circle-3(1)(1) & Ward-3(1)(1)	Q, R & T to Z
Circle-3(1)(2) & Ward-3(1)(2)	S
ACIT (IT) (Gurugram)	Gurugram